

Annexure-6

Name of the corporate debtor: Maurya Printers Private Limited ; Date of commencement of CIRP: 03-11-2025 ; List of creditors as on: 31.01.2026

List of operational creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NA	Amit Kumar	NA	17.11.2025	₹ 66,000.00	₹ 66,000.00	Operational creditor	-	-	-	-	₹ -	-	-
2	NA	Ashutosh	NA	17.11.2025	₹ 34,500.00	₹ 34,500.00	Operational creditor	-	-	-	-	₹ -	-	-
3	NA	Anju	NA	17.11.2025	₹ 2,725.00	₹ 2,725.00	Operational creditor	-	-	-	-	₹ -	-	-
4	NA	Chander Bhan Morya	NA	17.11.2025	₹ 33,793.00	₹ 33,793.00	Operational creditor	-	-	-	-	₹ -	-	-
5	NA	Dhananjay Paswan	NA	17.11.2025	₹ 22,255.00	₹ 22,255.00	Operational creditor	-	-	-	-	₹ -	-	-
6	NA	Harvir Singh	NA	17.11.2025	₹ 80,751.00	₹ 20,174.00	Operational creditor	-	-	-	-	₹ 60,577.00	-	Amount of gratuity not admitted
7	NA	Jogesh	NA	17.11.2025	₹ 20,455.00	₹ 20,455.00	Operational creditor	-	-	-	-	₹ -	-	-
8	NA	Lalit	NA	17.11.2025	₹ 34,500.00	₹ 34,500.00	Operational creditor	-	-	-	-	₹ -	-	-
9	NA	MD. Shakil	NA	17.11.2025	₹ 84,030.00	₹ 19,992.00	Operational creditor	-	-	-	-	₹ 64,038.00	-	Amount of gratuity not admitted
10	NA	Nitish Kumar Giri	NA	17.11.2025	₹ 13,514.00	₹ 13,514.00	Operational creditor	-	-	-	-	₹ -	-	-
11	NA	Roop Chand	NA	17.11.2025	₹ 28,592.00	₹ 28,592.00	Operational creditor	-	-	-	-	₹ -	-	-
12	NA	Raja Ram Prasad	NA	17.11.2025	₹ 1,84,801.00	₹ 40,426.00	Operational creditor	-	-	-	-	₹ 1,44,375.00	-	Amount of gratuity not admitted
13	NA	Shivam Bhardwaj	NA	17.11.2025	₹ 77,000.00	₹ 77,000.00	Operational creditor	-	-	-	-	₹ -	-	-
14	NA	Sikander Verma	NA	17.11.2025	₹ 30,250.00	₹ 30,250.00	Operational creditor	-	-	-	-	₹ -	-	-
15	NA	Sonu	NA	17.11.2025	₹ 22,942.00	₹ 22,942.00	Operational creditor	-	-	-	-	₹ -	-	-
16	NA	Sunder Singh	NA	17.11.2025	₹ 30,250.00	₹ 30,250.00	Operational creditor	-	-	-	-	₹ -	-	-
17	NA	Srikant	NA	17.11.2025	₹ 63,582.00	₹ 21,178.00	Operational creditor	-	-	-	-	₹ 42,404.00	-	Amount of gratuity not admitted
18	NA	Shivlal Mandal	NA	17.11.2025	₹ 22,942.00	₹ 22,942.00	Operational creditor	-	-	-	-	₹ -	-	-
19	NA	Shivani	NA	17.11.2025	₹ 2,800.00	₹ 2,800.00	Operational creditor	-	-	-	-	₹ -	-	-
20	NA	Subhash Chand Gupta	NA	17.11.2025	₹ 44,000.00	₹ 44,000.00	Operational creditor	-	-	-	-	₹ -	-	-
21	NA	Vinod Kumar Mourya	NA	17.11.2025	₹ 17,567.00	₹ 17,567.00	Operational creditor	-	-	-	-	₹ -	-	-
22	NA	Vicky	NA	17.11.2025	₹ 20,527.00	₹ 20,527.00	Operational creditor	-	-	-	-	₹ -	-	-
23	NA	Vinod Kumar	NA	17.11.2025	₹ 22,942.00	₹ 22,942.00	Operational creditor	-	-	-	-	₹ -	-	-
24	NA	Vikram Kumar	NA	17.11.2025	₹ 35,200.00	₹ 35,200.00	Operational creditor	-	-	-	-	₹ -	-	-
25	NA	Vinay Kumar	NA	17.11.2025	₹ 63,390.00	₹ 20,986.00	Operational creditor	-	-	-	-	₹ 42,404.00	-	Amount of gratuity not admitted
26	NA	Vivek Kumar	NA	17.11.2025	₹ 63,418.00	₹ 20,149.00	Operational creditor	-	-	-	-	₹ 43,269.00	-	Amount of gratuity not admitted
27	NA	Vinay Sharma	NA	17.11.2025	₹ 74,039.00	₹ 21,597.00	Operational creditor	-	-	-	-	₹ 52,442.00	-	Amount of gratuity not admitted
28	NA	Ratna Maurya	NA	17.11.2025	₹ 55,000.00	₹ 55,000.00	Operational creditor	yes	-	-	-	₹ -	-	-
				Total	₹ 12,51,765.00	₹ 8,02,256.00		-	-	-	-	₹ -	₹ 4,49,509.00	-

Notes to list of creditors

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. Claims have been provisionally admitted by IRP / RP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP/RP

3. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

4. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.